

Immediate

No.14/7/2023-EO(SM.II)
Government of India
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel & Training
Secretariat of the Appointments Committee of the Cabinet

North Block, New Delhi
19.12.2023

The Appointments Committee of the Cabinet has approved the following proposals of the Department of Legal Affairs:

- (i) Appointment of following candidates for the posts of Judicial Member in the Income Tax Appellate Tribunal (ITAT), in the pay scale of Rs.2,25,000/- for a period of 04 years w.e.f. the date of assumption of the charge of the post, or until attaining the age of 67 years, whichever is earlier:

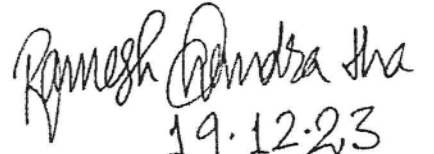
Sl. No.	Name of the candidate (S/Shri/Smt./Ms.)	Sl. No.	Name of the candidate (S/Shri/Smt./Ms.)
1.	Narinder Kumar, Retd. District Judge	10.	Prakash Chand Yadav, Advocate
2.	Vimal Kumar, District Judge	11.	Udayan Dasgupta, Advocate
3.	Sudhir Pareek, District Judge	12.	Soundararajan K, Advocate
4.	Sunil Kumar Singh-I, Retd. District Judge	13.	Manu Kumar Giri, Advocate
5.	Pradip Kumar Choubey, District Judge	14.	Keshav Dubey, Advocate
6.	Kamal Kant, Retd. District Judge	15.	Dinesh Mohan Sinha, Advocate
7.	Raj Kumar Chauhan, Retd. District Judge	16.	Paresh M. Joshi, Advocate
8.	Sudhir Kumar, District Judge	17.	Subhash Malguria, Advocate
9.	Anil Kumar Dugar, Advocate	18.	Vinay Bhamore, Advocate

- (ii) Appointment of following candidates for the posts of Accountant Member in the Income Tax Appellate Tribunal (ITAT), in the pay scale of Rs.2,25,000/- for a period of 04 years w.e.f. the date of assumption of the charge of the post, or until attaining the age of 67 years, whichever is earlier:

Sl. No.	Name of the candidate (S/Shri/Smt./Ms.)	Sl. No.	Name of the candidate (S/Shri/Smt./Ms.)
1.	Sanjay Awasthi (Retd), (IRS:1989)	5.	Renu Jauhari (Retd), (IRS:1987)
2.	Naveen Chandra (Retd), (IRS:1989)	6.	Bijayananda Pruseth (Retd), (IRS:1988)
3.	Nikhil Choudhary, (IRS:1991)	7.	Prabhash Shankar (Retd), (IRS:1983)
4.	Malathi R Sridharan, (IRS:1989)	8.	Ratnesh Nandan Sahay (Retd), (IRS:1987)

Ramesh

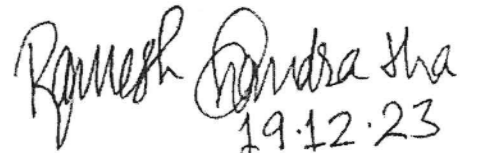
9.	Jagadish, (IRS:1990)	16.	Rakesh Mishra (Retd), (IRS:1987)
10.	Omkareshwar Chidara (Retd), (IRS:1987)	17.	S R Raghunatha, Chartered Accountant
11.	Avdhesh Kumar Mishra (Retd), (IRS:1988)	18.	Manish Agarwal, Chartered Accountant
12.	Kriwant Sahay (Retd), (IRS:1987)	19.	Khettra Mohan Roy, Chartered Accountant
13.	Narendra Prasad Sinha (Retd), (IRS:1984)	20.	Shashi Agarwal, Chartered Accountant
14.	Amitabh Shukla, (IRS:1990)	21.	Madhusudan Sawdia, Chartered Accountant
15.	Brajesh Kumar Singh (Retd), (IRS:1989)	22.	Makarand Vasant Mahadeokar, Chartered Accountant


19.12.23
(Ramesh Chandra Jha)
Under Secretary (EO-SM.II)
Tel: 2309 2465

Department of Legal Affairs,
(Dr. Niten Chandra, Secretary),
Shastri Bhawan, New Delhi.

Copy forwarded for information to:

1. Prime Minister's Office (Shri Hrisheekesh Arvind Modak, Director).
2. Cabinet Secretariat (Ms. Kavita Singh, Joint Secretary).
3. Guard File.


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